

(c) Does not arise in view of reply to (b) above.

(d) The Special Category States covered under APDRP are those States who have been recognized as Special Category States by the National Development Council. There is no provision in the guidelines on APDRP to accord special status to any States for the purpose of release of funds in the form of 90% grant and 10% loan.

#### **T & D losses**

2311. SHRI RAJEEV SHUKLA:  
DR. VIJAY MALLYA:

Will the Minister of POWER be pleased to state:

(a) the statistics on Transmission and Distribution (T&D) losses, for each of last five years;

(b) whether there has been a reduction in T&D losses in some of the States on account of privatization of distribution; and

(c) if so, the details thereof?

THE MINISTER OF POWER (SHRI P.M. SAYEED): (a) According to information furnished by Central Electricity Authority (CEA), the Transmission & Distribution losses for the five years from 1998-99 to 2002-03 are as under:

Sl. No.	Year	Percentage Transformation, Transmission & No. Distribution Losses (including energy unaccounted for) in States/UTs.
1.	1998-1999	26.45
2.	1999-2000	30.93
3.	2000-2001	32.86
4.	2001-2002	33.98
5.	2002-2003	32.54

(b) No, Sir.

(c) Does not arise in view of reply to (b) above.